

**OMKAR MALOO**CHARTERED ACCOUNTANT,
INSOLVENCY PROFESSIONAL

IBBI REG. NO. : IBBI/IPA-001/IP-P00435/2017-2018/10758

403, 4TH FLOOR, SHAIVAL PLAZA, GUJARAT COLLEGE
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FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SIMANDHAR BROKING LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Simandhar Broking Limited
2.	Date of incorporation of corporate debtor	02/03/2007
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad, Gujarat
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U67120GJ2007PLC050141
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office at: 801, Wall Street-1, Opp. Orient Club, Ellisbridge, Ahmedabad – 380006, Gujarat, India
6.	Insolvency commencement date in respect of corporate debtor	26.04.2021 (order received on 29.04.2021)
7.	Estimated date of closure of insolvency resolution process	23.10.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Omkar Maloo Reg. No.: IBBI/IPA-001/IP-P00435/2017-18/10758
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 403, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Email ID: omkar@ormaloo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 403, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Email ID: ipsimandharbroking@gmail.com
11.	Last date for submission of claims	13.05.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: 403, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Simandhar Broking Limited on 26.04.2021 (order received on 29.04.2021).

The creditors of Simandhar Broking Limited, are hereby called upon to submit their claims with proof on or before 13.05.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

(Omkar Maloo)

Interim Resolution Professional

Simandhar Broking Limited

Reg. No.: IBBI/IPA-001/IP-P00435/2017-18/10758

Date: 29.04.2021

Place: Ahmedabad